

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:219  
ANSWERED ON:16.08.2011  
FINANCIAL ASSISTANCE TO CWG  
Ahir Shri Hansraj Gangaram

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of funds/financial assistance provided by the Government to the Organising Committee(OC) of the Commonwealth Games(CWG), 2010;
- (b) whether the OC has submitted the accounts of such financial assistance provided to them in the form of loan;
- (c) if so, whether the OC has repaid any amount to the Government as per the terms and conditions for repayment of the loan amount;
- (d) if so, the details thereof; and
- (e) if not, the details of the action taken / proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.219 FOR 16.8.2011 ASKED BY SHRI HANSRAJ G. AHIR REGARDING FINANCIAL ASSISTANCE TO CWG.

(a) The Government of India approved funds to the tune of Rs.2500.42 crore as 'Loan' to the Organizing Committee (OC) for the conduct of the Commonwealth Games, 2010 including for 'Overlays'. An amount of Rs. 87.25 crore was also approved by the Government for 'Timing, Scoring and Result System' and 'Sports Equipments' for OC. Out of the total, Rs.2303.82 crore was released to OC for the above tasks.

(b) Yes, Madam. OC has submitted the audited accounts for the funds provided to them upto the financial year 2009-10.

(c) & (d): The OC has repaid an amount of Rs.432.71 crore to the Government, out of the revenue earned by them, as per the terms and conditions of the repayment of loan amount. OC has also refunded an amount of Rs.229.00 crore to the Government out of the total amount of Rs.557.40 crore released in connection with the 'Overlays'. On 11th September, 2003, while agreeing to enter in to the Host City Contracts, the Government, despite the objections raised by the Department of Expenditure, Ministry of Finance, decided to underwrite any shortfall between revenue and expenditure of the Organizing Committee.

(e) Does not arise.